

LIST OF 113 BARE ACTS

S. NO.	NAME OF THE BARE ACT	AUTHOR	NO.OF COPIES
1	AADHAAR (TARGETED DELIVERY OF FINANCIAL AND OTHER SUBSIDIES, BENEFITS AND SERVICES) ACT, 2016	BARE ACT	108
2	AIR (PREVENTION AND CONTROL OF POLLUTION) ACT, 1981	BARE ACT	108
3	ARBITRATION AND CONCILIATION ACT, 1996	BARE ACT	108
4	ARMS ACT, 1959	BARE ACT	108
5	BANKERS' BOOKS EVIDENCE ACT, 1891	BARE ACT	108
6	BAR COUNCIL OF INDIA RULES ALONG WITH ALLIED RULES AND ADVOCATES ACT, 1961	BARE ACT	108
7	PROHIBITION OF BENAMI PROPERTY TRANSACTIONS ACT, 1988	BARE ACT	108
8	BOMBAY PREVENTION OF BEGGING ACT, 1959	BARE ACT	108
9	CENTRAL VIGILANCE COMMISSION ACT, 2003	BARE ACT	108
10	CHRISTIAN MARRIAGE ACT, 1872	BARE ACT	108
11	CODE OF CIVIL PROCEDURE, 1908	BARE ACT	108
12	CODE OF CRIMINAL PROCEDURE, 1973	BARE ACT	108
13	COMMERCIAL COURTS ACT, 2015	BARE ACT	108
14	COMMISSIONS FOR PROTECTION OF CHILD RIGHTS ACT, 2005	BARE ACT	108
15	COMPANIES ACT, 2013	BARE ACT	108
16	COMPETITION ACT, 2002 WITH ALLIED RULES	BARE ACT	108
17	CONSTITUTION OF INDIA	BARE ACT	108
18	CONSUMER PROTECTION ACT, 2019	BARE ACT	108

19	CONTEMPT OF COURTS ACT, 1971	BARE ACT	108
20	CONTRACT ACT, 1872	BARE ACT	108
21	CONTRACT LABOUR (REGUALTION AND ABOLITION) ACT, 1970	BARE ACT	108
22	COPYRIGHT ACT, 1957	BARE ACT	108
23	COURT FEES ACT, 1870	BARE ACT	108
24	CRIMINAL LAW (AMENDMENT) ACT, 2013	BARE ACT	108
25	CRIMINAL LAW (AMENDMENT) ACTS AND ORDINANCES	BARE ACT	108
26	CUSTOMS ACT, 1962	BARE ACT	108
27	DELHI DEVELOPMENT ACT, 1957	BARE ACT	108
28	DELHI EXCISE ACT, 2009	BARE ACT	108
29	DELHI LAND REFORMS ACT, 1954	BARE ACT	108
30	DELHI LAND REVENUE ACT, 1954	BARE ACT	108
31	DELHI MUNICIPAL CORPORATION ACT, 1957	BARE ACT	108
32	DELHI POLICE ACT, 1978	BARE ACT	108
33	DELHI PUBLIC GAMBLING ACT, 1955	BARE ACT	108
34	DELHI RENT CONTROL ACT, 1958	BARE ACT	108
35	DELHI SHOPS AND ESTABLISHMENTS ACT	BARE ACT	108
36	DELHI SPECIAL POLICE ESTABLISHMENT ACT, 1946	BARE ACT	108
37	DESIGNS ACT, 2000	BARE ACT	108
38	DIVORCE ACT, 1869	BARE ACT	108
39	DOWRY PROHIBITION ACT, 1961	BARE ACT	108
40	DRUGS AND COSMETICS ACT, 1940	BARE ACT	108

41	EASEMENTS ACT, 1882	BARE ACT	108
42	ELECTRICITY ACT, 2003	BARE ACT	108
43	EMPLOYEE'S COMPENSATION ACT, 1923	BARE ACT	108
44	EMPLOYEES' PROVIDENT FUNDS AND MISCELLANEOUS PROVISIONS ACT 1952 ALONG WITH E.P.F. SCHEME, 1952 WITH ALLIED SCHEMES, RULES AND FORMS	BARE ACT	108
45	EMPLOYEES' STATE INSURANCE ACT, 1948	BARE ACT	108
46	EVIDENCE ACT, 1872	BARE ACT	108
47	FACTORIES ACT, 1948	BARE ACT	108
48	FAMILY COURTS ACT, 1984	BARE ACT	108
49	FATAL ACCIDENTS ACT, 1855	BARE ACT	108
50	FOOD SAFETY AND STANDARDS ACT, 2006	BARE ACT	108
51	FOREIGN EXCHANGE MANAGEMENT ACT, 1999	BARE ACT	108
52	FOREIGN MARRIAGE ACT, 1969	BARE ACT	108
53	GENERAL CLAUSES ACT, 1897	BARE ACT	108
54	GUARDIANS AND WARDS ACT, 1890	BARE ACT	108
55	HINDU ADOPTION AND MAINTENANCE ACT, 1956	BARE ACT	108
56	HINDU LAWS (CONTAINING 5 ACTS)	BARE ACT	108
57	HINDU MARRIAGE ACT, 1955	BARE ACT	108
58	HINDU MINORITY AND GUARDIANSHIP ACT, 1956	BARE ACT	108
59	HINDU SUCCESSION ACT, 1956	BARE ACT	108
60	IMMORAL TRAFFIC (PREVENTION) ACT, 1956	BARE ACT	108
61	INCOME TAX ACT, 1961	BARE ACT	108

62	INDIAN PENAL CODE, 1860	BARE ACT	108
63	INDUSTRIAL DISPUTES ACT, 1947	BARE ACT	108
64	INFORMATION TECHNOLOGY ACT, 2000	BARE ACT	108
65	JUVENILE JUSTICE (CARE & PROTECTION OF CHILDREN) ACT, 2015	BARE ACT	108
66	LAND ACQUISITION ACT, 1894	BARE ACT	108
67	LIMITATION ACT, 1963	BARE ACT	108
68	LOKPAL AND LOKAYUKTAS ACT, 2013	BARE ACT	108
69	MEDICAL TERMINATION OF PREGNANCY ACT, 1971	BARE ACT	108
70	MENTAL HEALTH ACT, 1987	BARE ACT	108
71	MENTAL HEALTHCARE ACT, 2017	BARE ACT	108
72	MINIMUM WAGES ACT, 1948	BARE ACT	108
73	MOTOR VEHICLES ACT, 1988	BARE ACT	108
74	MUSLIM LAWS	BARE ACT	108
75	NARCOTIC DRUGS AND PSYCHOTROPIC SUBSTANCES ACT, 1985	BARE ACT	108
76	NATIONAL SECURITY ACT, 1980	BARE ACT	108
77	NEGOTIABLE INSTRUMENTS ACT, 1881	BARE ACT	108
78	NEW DELHI MUNICIPAL COUNCIL ACT, 1994 (NDMC ACT)	BARE ACT	108
79	OATHS ACT, 1969	BARE ACT	108
80	OFFICIAL SECRETS ACT, 1923	BARE ACT	108
81	PARSI MARRIAGE AND DIVORCE ACT, 1936	BARE ACT	108
82	PARTITION ACT, 1893	BARE ACT	108
83	PARTNERSHIP ACT, 1932	BARE ACT	108

84	PASSPORTS ACT, 1967	BARE ACT	108
85	PATENTS ACT, 1970	BARE ACT	108
86	PRE-CONCEPTION AND PRE-NATAL DIAGNOSTIC TECHNIQUES (PROHIBITION OF SEX SELECTION) ACT, 1994	BARE ACT	108
87	PREVENTION OF CORRUPTION ACT, 1988	BARE ACT	108
88	PREVENTION OF DAMAGE TO PUBLIC PROPERTY ACT, 1984	BARE ACT	108
89	PREVENTION OF MONEY LAUNDERING ACT, 2002	BARE ACT	108
90	PROBATION OF OFFENDERS ACT, 1958	BARE ACT	108
91	PROHIBITION OF CHILD MARRIAGE ACT, 2006	BARE ACT	108
92	PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012	BARE ACT	108
93	PROTECTION OF HUMAN RIGHTS ACT, 1993	BARE ACT	108
94	PROTECTION OF WOMEN FROM DOMESTIC VIOLENCE ACT, 2005	BARE ACT	108
95	PUBLIC PREMISES (EVICTION OF UNAUTHORISED OCCUPANTS) ACT, 1971	BARE ACT	108
96	PUNJAB EXCISE ACT, 1914	BARE ACT	108
97	RAILWAYS ACT, 1989	BARE ACT	108
98	RECOVERY OF DEBT AND BANKRUPTCY ACT, 1993	BARE ACT	108
99	REGISTRATION ACT, 1908	BARE ACT	108
100	RIGHT TO INFORMATION ACT, 2005	BARE ACT	108
101	RIGHTS OF PERSONS WITH DISABILITIES ACT, 2016	BARE ACT	108
102	SALE OF GOODS ACT, 1930	BARE ACT	108
103	SCHEDULED CASTES AND THE SCHEDULED TRIBES (PREVENTION OF ATROCITIES) ACT, 1989	BARE ACT	108

104	SEXUAL HARASSMENT OF WOMEN AT WORKPLACE (PREVENTION, PROHIBITION AND REDRESSAL) ACT, 2013	BARE ACT	108
105	SICK INDUSTRIAL COMPANIES (SPECIAL PROVISIONS) ACT, 1985 ALONG WITH BIFR	BARE ACT	108
106	SOCIETIES REGISTRATION ACT, 1860	BARE ACT	108
107	SPECIAL MARRIAGE ACT, 1954	BARE ACT	108
108	SPECIFIC RELIEF ACT, 1963	BARE ACT	108
109	STAMP ACT, 1899	BARE ACT	108
110	SUCCESSION ACT, 1925	BARE ACT	108
111	SUITS VALUATION ACT, 1887	BARE ACT	108
112	TRADE MARKS ACT, 1999	BARE ACT	108
113	TRANSFER OF PROPERTY ACT, 1882	BARE ACT	108